

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:868
ANSWERED ON:01.03.2013
SALE OF HSD
Jawale Shri Haribhau Madhav

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the present policy regarding sale of High Speed Diesel (HSD) to various consumers in the country;
- (b) whether complaints regarding irregularities/malpractices in sale of HSD have been received by the Government; and
- (c) if so, the details thereof and the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SMT. PANABAAKA LAKSHMI)

(a):Till 17.01.2013, there was a uniform Pricing Policy for sale of Diesel to all consumers.

However, in order to reduce under-recovery of the Public Sector Oil Marketing Companies (OMCs) on sale of Diesel and in pursuance to the decision taken by the Cabinet Committee on Political Affairs (CCPA) on 17.01.2013, the Government has, inter alia, authorized OMCs to :-

- (i) increase the retail selling price of Diesel in the range of 40 paisa to 50 paisa per litre per month (excluding VAT as applicable in different State/Union Territories) until further orders; and
- (ii) sell Diesel to all consumers taking bulk supplies directly from the installations of the OMCs at the non-subsidized market determined price with immediate effect. Now, OMCs are not eligible to any subsidy on such direct sale of Diesel to bulk consumers.

(b) & (c):The OMCs have informed that they have not received any specific complaint regarding irregularities/malpractices in sale of Diesel consequent to the said revision in pricing of Diesel for bulk consumers.